

ITEM NO.251

COURT NO.13

SECTION III-A

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT
PROCEEDINGS OF

Civil Appeal No(s). 3662/2024

KRISHNA KUMAR SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 1st August, 2024

PRESENT:

HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE S.V.N. BHATTI
MS. SHOBHA GUPTA, SENIOR ADVOCATE
DR. MEENAKSHI KALRA, AOR

For Appellant(s) Mr. Dhananjay Garg, AOR

For Respondent(s) Mr. Ajay Agarwal, A.A.G.
Mr. Chandrika Prshad Mishra, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamlendra Mishra, AOR

A W A R D

1. The dispute between the parties has been referred for determination to the Lok Adalat.
2. Since the matter is not settled in Lok Adalat, list the matter in the Court.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)